

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 294
TO BE ANSWERED ON 15TH SEPTEMBER, 2020

DOCTORS AND PARAMEDICS FALLING VICTIMS TO COVID-19

294 SHRI RAVI PRAKASH VERMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the number of persons including doctors and medical staff died due to Covid-19 in India as on date, State-wise
- (b) the details of fund allocated, released and utilised for testing and treatment of corona patients, State-wise
- (c) the reasons for failure of Government to contain spread of corona cases inspite of early inputs from WHO and other affected countries in the beginning of the year and
- (d) the mechanism Government follows to check concealing/under reporting of deaths due to Covid-19?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) Such data is not maintained at Central level by Ministry of Health and Family Welfare. However, database of those seeking relief under the “Pradhan Mantri Garib Kalyan Insurance Package” is maintained at national level. The same is placed at **Annexure**.
- (b) No funds were allocated to the States specifically for testing and treatment. Initially the testing equipment and kits were procured by ICMR and provided to the States. Now that the diagnostic kits and equipment are available States have been advised to procure the same.
- (c) In the beginning of the pandemic itself, by imposing country-wide lock-down, India successfully blunted the aggressive progression of COVID. It has been estimated that the decision of lockdown by slowing down the progress of pandemic in India, prevented 14–29 lakh cases and 37–78 thousand deaths.
India has been able to limit its cases and deaths per million to 3,328 cases per million and 55 deaths per million population respectively, which is one of the lowest in the world as compared to similarly affected countries.
- (d) Indian Council of Medical Research circulated guidelines for appropriate recording of COVID-19 related deaths in India. States have been advised the correct reporting as per the guidance.

ANNEXURE

No. Doctors and Medical Staff died due to COVID-19 as per PMGKP: Insurance Scheme						
State/UT wise List (As on 11-09-2020)						
S. No.	State/UT	Doctors	ANM/MPHW	ASHA	Others	Total
1	Andaman & Nicobar	1	0	0	0	1
2	Andhra Pradesh	5	5	1	1	12
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	1	0	0	4	5
5	Bihar	4	1	1	0	6
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	2	0	1	1	4
8	Delhi	3	0	0	5	8
9	Gujarat	5	6	2	1	14
10	Haryana	2	0	0	0	2
11	Himachal Pradesh	0	0	1	0	1
12	Jammu & Kashmir	2	0	0	1	3
13	Jharkhand	2	2	1	1	6
14	Karnataka	2	0	1	1	4
15	Kerala	0	0	0	1	1
16	Madhya Pradesh	3	0	0	4	7
17	Maharashtra	6	3	0	12	21
18	Mizoram	0	0	0	2	2
19	Odisha	3	1	0	1	5
20	Punjab	1	2	1	1	5
21	Puducherry	0	0	0	0	0
22	Rajasthan	2	5	0	1	8
23	Tamil Nadu	5	3	0	2	10
24	Telangana	3	0	3	1	7
25	Uttar Pradesh	8	0	0	1	9
26	West Bengal	4	4	2	4	14
	Total	64	32	14	45	155